	(F	iling under clause (ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
il. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	9	5797813865.83	9	5793243114.79	60.04	0	0	4570751.04	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	7	407417412.88	6	368260563.75	3.82	0	0	39156849.13	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	25	10219541	25	10219541	0.11	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	5	81620864	2	2647920	0.03	0	0	78972944	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	24	4472004030	20	3475092781.11	36.01	0	0	996911248.44	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	5	74441436.93	0	0	0.00	0	0	74441436.93	<u>Annexure 9</u>
Total		75	10843517150.64	62	9649463920.65	100.00	0	0	1194053229.5400 002	